

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.420
IA/913/ND/2023 IN IB/632/ND/2020

IN THE MATTER OF:

Hellmann Worldwide Logistics India Pvt Ltd	...	Applicant
Versus		
Sea Air Consolidators India Pvt Ltd & Anr	...	Respondent

Under Section 9 (IBC)

Order delivered on 10.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the RP : Adv. Roshan Kumar for the RP

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/913/2023:-

This Tribunal vide order dated 10.06.2024, directed the parties to file written submission which is on Board. **Order reserved.**

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)